

# **Monthly Information Bulletin on Corporate Sector**

**November, 2015**

**Government of India**

**Ministry of Corporate Affairs**

5<sup>th</sup> Floor, 'A' Wing, ShastriBhawan

New Delhi-110001.

## **HIGHLIGHTS**

### **I. REGISTERED COMPANIES AS ON 30<sup>th</sup> NOVEMBER, 2015**

1. The total number of companies registered in the country as on 30<sup>th</sup> November, 2015, stood at 1,512,476. Of them, 281,400 companies were closed; 455 companies were assigned dormant status as per the Companies Act, 2013; 138,895 companies have not filed their statutory annual filings for 3 years consecutively; 5,412 companies were under liquidation; 22,139 companies were in the process of being struck-off and 156 companies were in the process of being re-activated. Taking the above into account, there were 1,064,019 active companies as on 30<sup>th</sup> November, 2015.

2. Out of the 281,400 closed companies, about 10,345 companies were liquidated/dissolved; 248,870 companies were defunct (and hence struck-off); 16,377 companies were amalgamated/ merged with other companies; 5,808 companies were dissolved and converted to LLP. **Table-1.1** presents the summary picture of companies count as on 30<sup>th</sup> November, 2015.

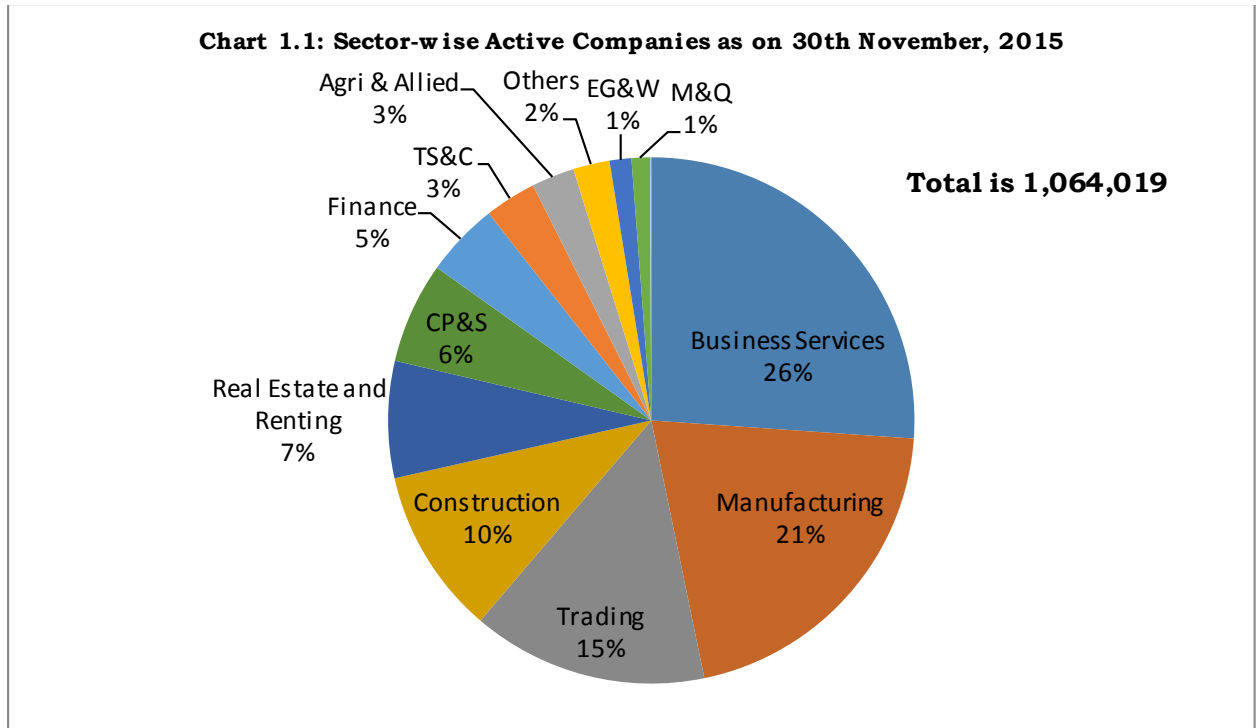
3. Out of the 1,057,382 active companies limited by shares; 993,992 were Private companies limited by shares; and 63,390 were Public companies limited by shares, of which 6,938 were Listed and 56,452 were Unlisted Companies (**Table 1.2**).

4. Authorized Capital wise distribution of active companies as on 30<sup>th</sup> November, 2015 (**Table-1.3**) indicates that about 66.29% of companies (705,344 in number) have authorized capital less than or equal to Rs.10 lakh each and about 2.14% of companies (22,752 in number) have authorized capital of above Rs.10 crore each.

5. State/UT-wise distribution of registered companies indicates that Maharashtra has the highest number of companies (304,578), followed by Delhi (281,442) and West Bengal (187,324). Similarly, amongst 'Active Companies', Maharashtra has the maximum number of active companies (223,603), followed by Delhi (202,798) and West Bengal (138,356) as on 30<sup>th</sup> November, 2015 (**Table-1.4**).

6. Economic-activity wise classification of active companies reveals that highest number of companies are in Business Services (2.60 lakh) followed by Manufacturing (2.19 lakh), Trading (1.54 lakh) and Construction (1.09 lakh). Business Services comprise Information Technology, Research & Development

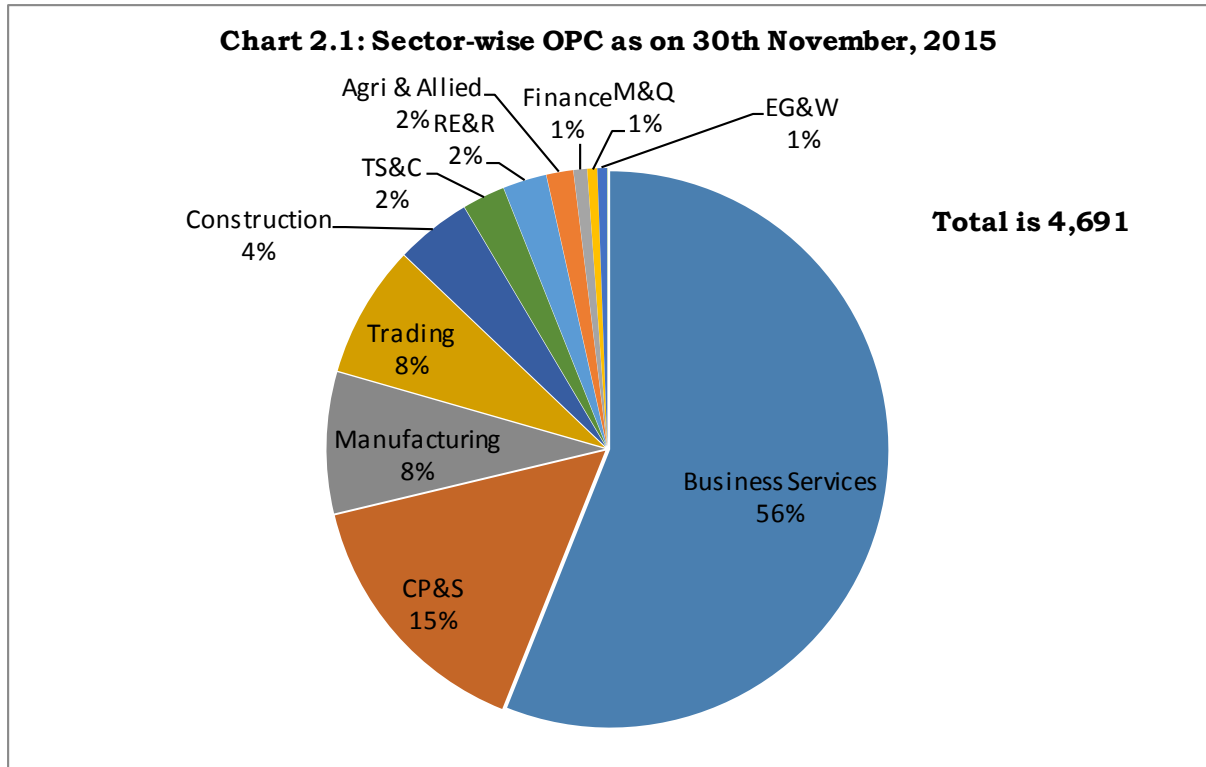
and other business activities (such as law, audit & accounts and consultancy, etc. (**Table-1.5 and Chart 1.1**).



'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services'. 23,872 active companies (Others) are having invalid Economic Activity (NIC-2004) Code.

## **II. ONE PERSON COMPANY**

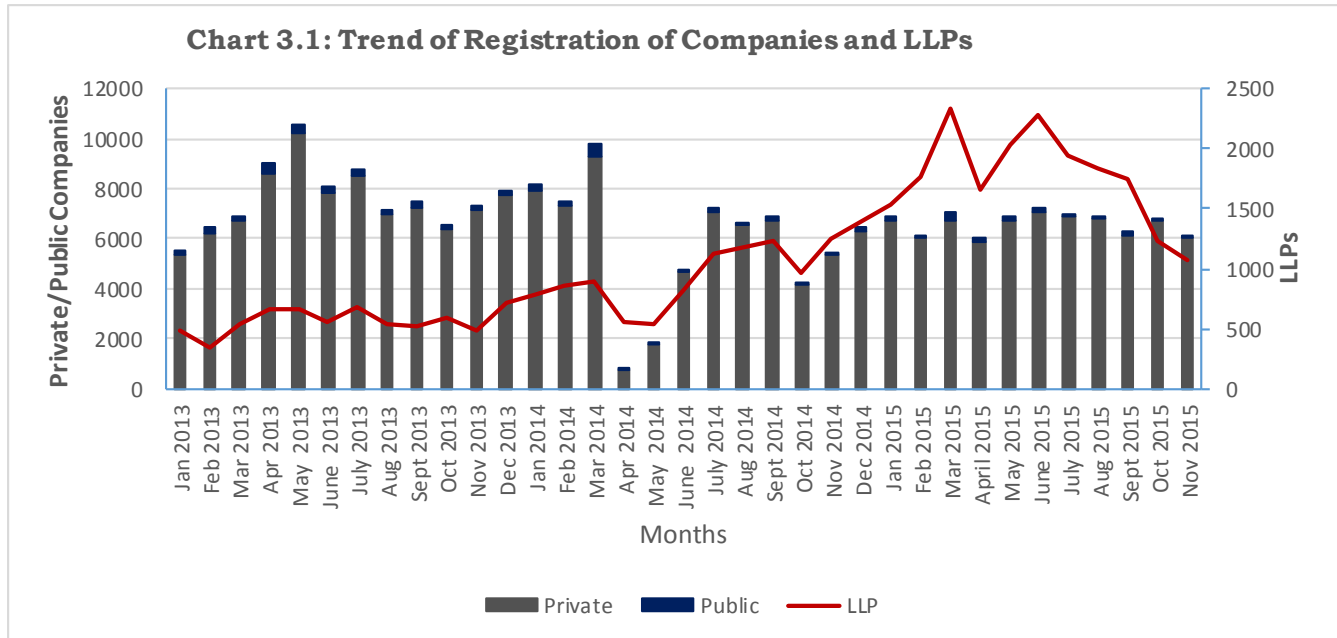
7. Up to 30<sup>th</sup> November, 2015, a total number of 4,691 One Person Company (OPC) were registered with collective authorized capital of Rs. 117.36 crore. Economic activity wise classification of OPC up to 30<sup>th</sup> November, 2015 reveals that highest number of OPC are in Business Services (2,629) followed by Community, personal & Social Services (714), Manufacturing (642) and Trading (360) (**Chart 2.1**). During the month of November, 2015, a total of 288 OPC were registered with authorized capital of Rs. 7.09 crore. Economic activity wise classification of OPC during the month reveals that highest number of 180 OPC were registered in Business Services, followed by 44 in Community, personal & Social Services and 26 in Manufacturing (**Table 2.1**). Highest number of 52 OPC were registered in Delhi (18.06%), 39 each in Karnataka (13.54%) and Maharashtra (13.54%) and 29 in Uttar Pradesh (10.07%) during the month of November, 2015 (**Table-6.1**).



*'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services', 'RE&R' is Real Estate and Renting.*

### **III. TREND OF REGISTRATION OF NEW COMPANIES AND LLPs**

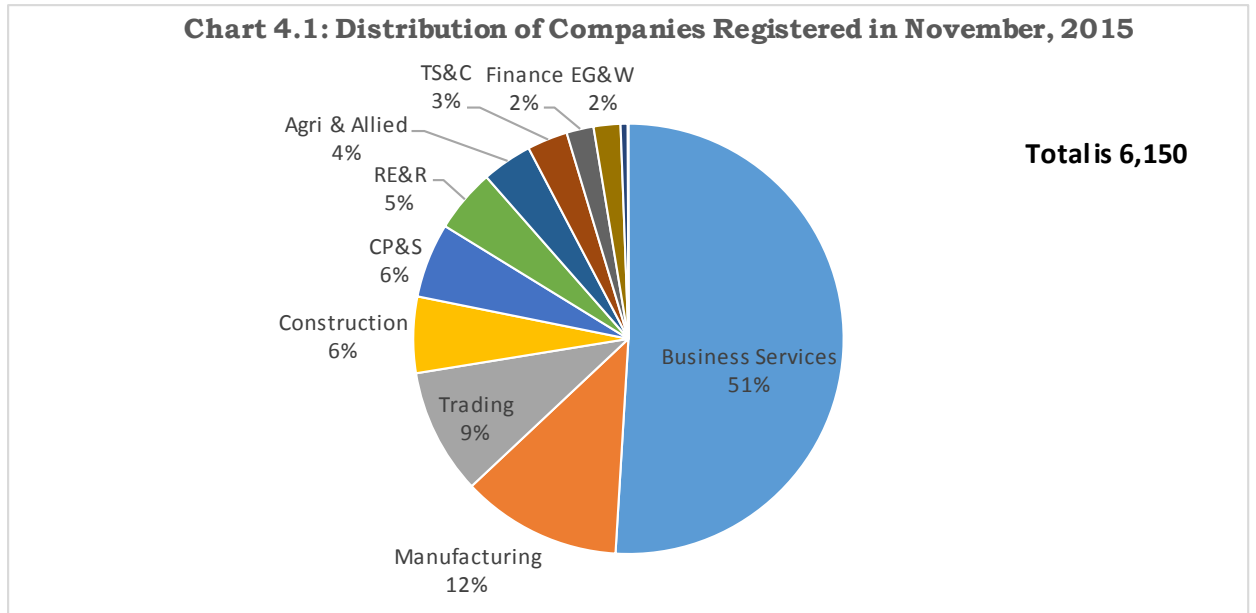
8. An analysis of registration of new companies during January 2013 to November 2015 indicates that monthly registration of companies is showing an increasing trend after hitting its lowest of 765 in April 2014 (**Chart 3.1**). A total of 6,150 companies were registered in November 2015 as compared to 5,471 in November, 2014. A slight decreased in registration of companies has been witnessed in November, 2015 over the previous month. A decreasing trend is observed in monthly registration of LLPs in last few months with minimum registration of 1,074 LLPs in November, 2015. (**Table 3.1**).



**IV. REGISTRATION OF NEW COMPANIES DURING NOVEMBER, 2015**

9. During the month of November, 2015, a total of 6,150 companies were registered with collective authorized capital of Rs. 764.21 crore. Of them 6,120 companies were registered as Companies Limited by Shares with authorized capital of Rs. 762.97 crore; 28 companies were registered as Limited by Guarantees with authorized capital of Rs. 122.00 lakh; 2 companies were registered as Unlimited Company with authorized capital of Rs. 2.00 lakh. (**Table-4.1**).

10. Economic-activity wise classification of companies registered during November, 2015 (**Table-4.2 and Chart 4.1**) reveals that the predominant share of companies are in Business Services (3,134) followed by Manufacturing (740), Trading (581), Construction (352) and Community, personal & Social Services (345).

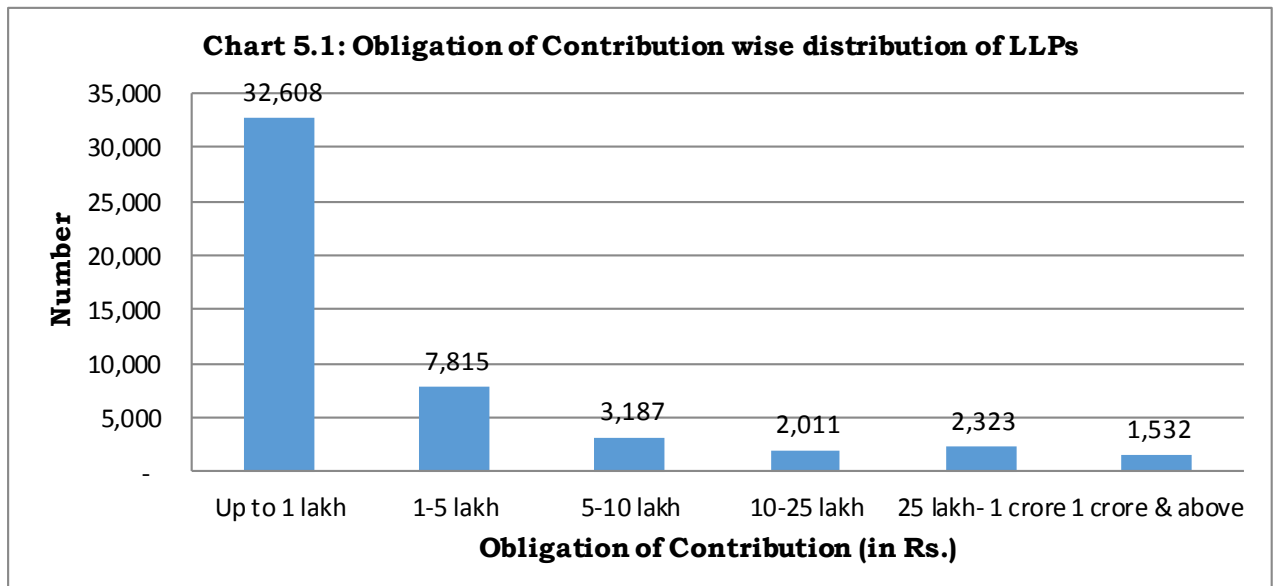


'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is Community, personal & Social Services, 'RE&R' is Real Estate and Renting

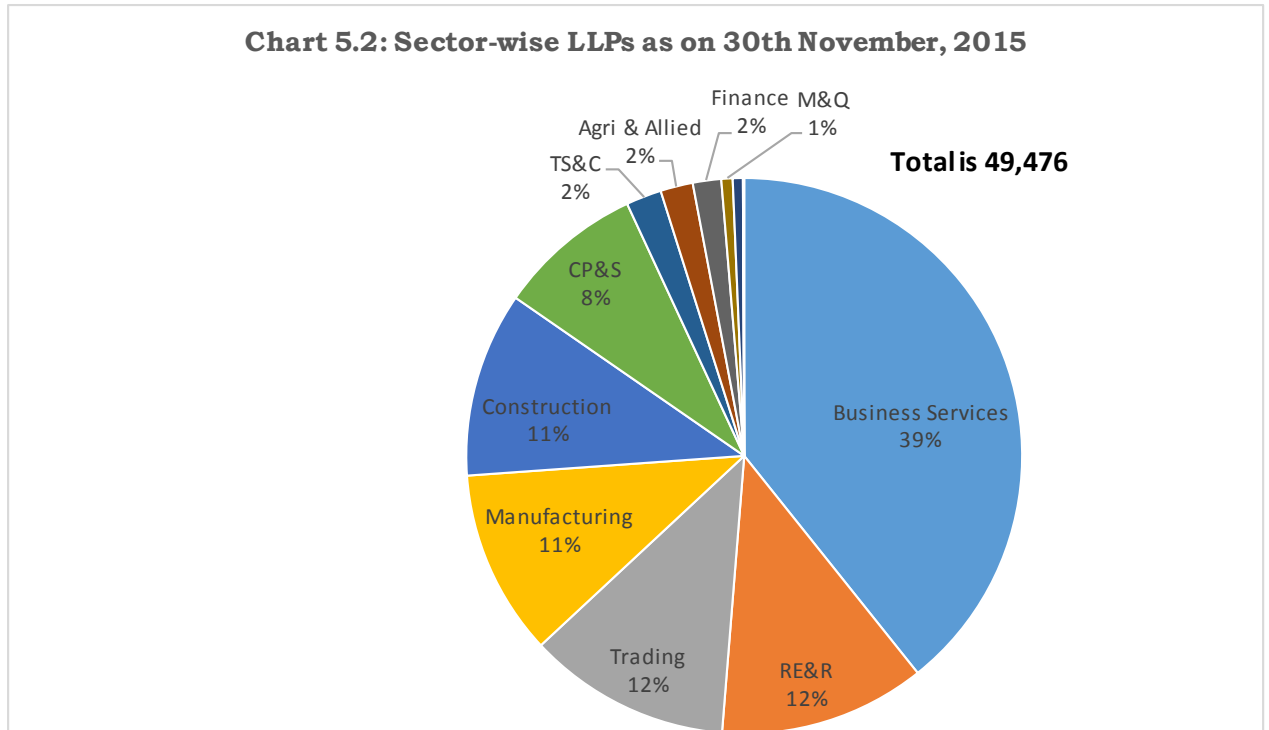
11. During November, 2015, 1,074 (17.46%) companies were registered in Maharashtra, followed by 976 (15.87%) in Delhi, and 625 (10.16%) in Karnataka **(Table-4.3)**.

#### **V. Limited Liability Partnerships (LLP) and Foreign Companies**

12. As on 30<sup>th</sup> November, 2015, a total number of 50,290 LLPs were registered in the country and 49,476 of them were active. About 81.70 % active LLPs (40,423 in number) have obligation of contribution less than or equal Rs. 5 lakh each; and only about 3.10% (1,532 in number) of LLPs have obligation of contribution of above Rs.1 crore each **(Table-5.1 and Chart 5.1)**.



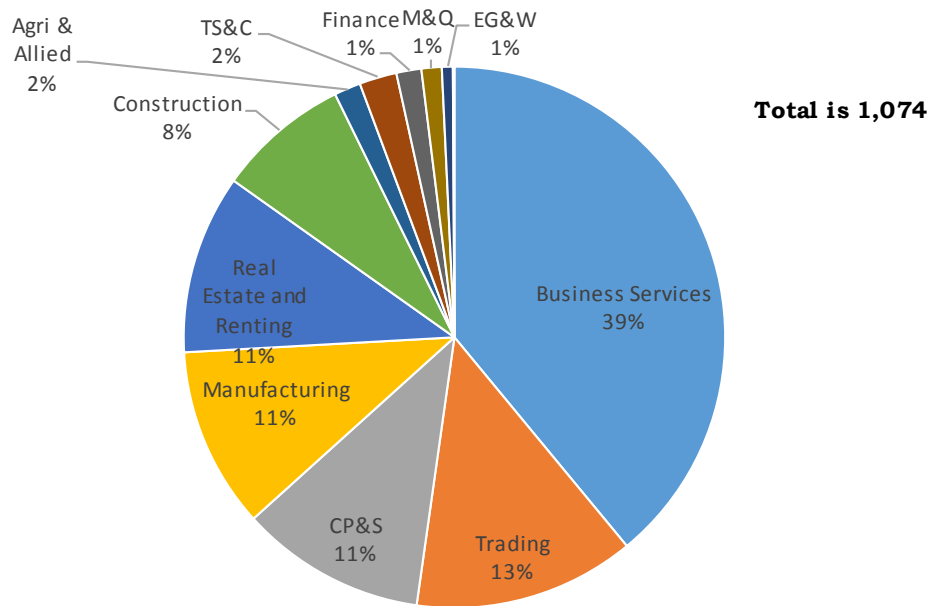
13. Broad economic sector wise classification of active LLPs as on 30<sup>th</sup> November, 2015 reveals that Service sector account for 37,236 LLPs, followed by Industry and Agriculture sectors accounting for 11,288 and 934 respectively. Economic-activity wise classification of active LLPs as on 30<sup>th</sup> November, 2015 reveals that a large number of LLPs are in Business Services (19,429) followed by Real Estate & Renting (5,940), Trading (5,831) and Construction (5,326) (**Table-5.2 and Chart 5.2**).



*'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services', 'RE&R' is Real Estate and Renting.*

14. A total of 1,074 Limited Liability Partnerships (LLPs) were registered during November, 2015 with collective obligation of contribution of Rs. 343.09 crore. Economic activity wise classification of LLPs during the month reveals that highest number of 419 LLPs were registered in Business Services, followed by 142 in Trading and 119 in Transport, storage and Communications (**Table-5.3 and Chart 5.3**). Highest number of 338 LLPs were registered in Maharashtra (31.47 %) followed by 146 in Delhi (13.59 %) during the month of November, 2015 (**Table-6.1**).

**Chart 5.3: Sector-wise LLPs Registered in November, 2015**



*'EG&W' is Electricity, Gas and Water, 'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services'.*

### **Foreign Companies**

15. As on 30<sup>th</sup> November, 2015, a total of 3,326 foreign companies were doing business in India. During the month of November, 2015, 13 foreign companies were registered in India including 8 in Delhi, 3 in Maharashtra and 1 each in Haryana and Telangana. Out of these 13 foreign companies, 8 were registered under Business Services and 2 in Manufacturing, 1 each in Community, personal & Social Services, Construction and Trading.

\*\*\*\*\*



<b>Table 1.1 Summary Statement on Companies in India as on 30<sup>th</sup> November, 2015</b>		
<b>1</b>	<b>Companies Registered as on 30<sup>th</sup> November, 2015</b>	<b>1,512,476</b>
2	Number of Closed Companies	281,400
<i>i</i>	<i>No. of Companies Liquidated/ Dissolved</i>	10,345
<i>ii</i>	<i>No. of Companies Defunct/ Struck-off (Section 560)</i>	248,870
<i>iii</i>	<i>No. of Companies Amalgamated/ merged</i>	16,377
<i>iv</i>	<i>No. of Companies Converted to LLP</i>	5,808
3	Number of Companies lying dormant u/s 455 of Companies Act, 2013	455
4	Number of Companies not having not filed statutory annual filings consecutively for three years	138,895
5	Number of Companies under Liquidation	5,412
6	Number of Companies which are under the process of Section 560 of the Companies Act, 1956	22,139
7	Number of Companies lying AIPG (Active in Progress)	156
	<b>Number of Active companies</b>	<b>1,064,019</b>
	Of which	
	Companies Limited by Shares	<b>10,57,382</b>
	Companies Limited by Guarantees	<b>6,241</b>
	Unlimited Companies	<b>396</b>

**Note:**

1. AIPG (Active in Progress): A dormant company is allowed 21 days window period by the Ministry to complete its pending annual filings. During this period the status of company remains Active in Progress.
2. Under Section 560 of the Companies Act, 1956 Registrar of Companies is empowered to strike off the names of defunct companies. This is different from liquidation of Companies (either by Tribunal or Voluntary).

<b>Table 1.2 : Active Companies Limited by Shares as on 30<sup>th</sup> November, 2015</b>				
<b>Sl. No.</b>	<b>Companies Limited by Shares</b>	<b>Government</b>	<b>Non-Government</b>	<b>Total</b>
1.	Public Limited	1,098	62,292	63,390
	<i>Of which-</i>			
<i>i</i>	<i>Listed</i>	68	6,870	6,938
<i>ii</i>	<i>Unlisted</i>	1,030	55,422	56,452
2.	Private Limited	384	9,93,608	993,992
	Of which			
	One Person Company	-	4,691	4,691
	<b>Total</b>	<b>1,482</b>	<b>10,55,900</b>	<b>10,57,382</b>

**Table 1.3: Authorized Capital-wise Active Companies as on 30<sup>th</sup> November, 2015  
(Authorized Capital in Rs. Crore)**

Sl. No.	Authorised Capital Range	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
1	Up to 1 lakh	367,164	3,625.74	1,671	1.80	368,835	3,627.54
2	Above 1 lakh to 5 lakh	190,125	8,035.89	9,807	488.55	199,932	8,524.44
3	Above 5 lakh to 10 lakh	130,558	12,779.47	6,019	573.34	136,577	13,352.81
4	Above 10 lakh to 25 lakh	87,911	18,211.84	5,238	1,137.40	93,149	19,349.23
5	Above 25 lakh to 50 lakh	72,026	31,134.91	5,157	2,347.29	77,183	33,482.20
6	Above 50 lakh to 1 crore	59,843	53,197.03	7,587	7,140.13	67,430	60,337.16
7	Above 1 crore to 2 crore	35,371	58,579.28	5,163	8,854.55	40,534	67,433.82
8	Above 2 crore to 5 crore	32,588	118,266.17	8,272	32,634.08	40,860	150,900.25
9	Above 5 crore to 10 crore	10,993	86,371.06	5,774	45,935.51	16,767	132,306.58
10	Above 10 crore to 25 crore	6,816	112,866.98	4,901	83,714.20	11,717	196,581.18
11	Above 25 crore to 100 crore	4,067	200,398.19	3,528	184,307.38	7,595	384,705.57
12	Above 100 crore to 500 crore	1,208	258,364.90	1,221	265,433.76	2,429	523,798.66
13	Above 500 crore to 1000 crore	143	109,715.58	232	183,304.41	375	293,019.99
14	Above 1000 crore	141	525,002.28	495	2,274,029.41	636	2,799,031.70
<b>Total</b>		<b>998,954</b>	<b>1,596,549.32</b>	<b>65,065</b>	<b>3,089,901.81</b>	<b>1,064,019</b>	<b>4,686,451.14</b>

**Table 1.4: State/UT-wise Status of Companies Registered as on 30<sup>th</sup> November, 2015**

Sl. No.	State	Registered	Closed	Annual filings not done for 3 years	Dormant	Under Liquidation	Under Struck-off	AIPG	Active
1	A&N Islands	278	5	46	-	-	-	2	225
2	Andhra Pradesh	22,581	2,277	5,378	1	53	187	6	14,679
3	Arunachal Pradesh	497	236	9	-	2	61	-	189
4	Assam	9,449	2,759	174	-	14	1,219	-	5,283
5	Bihar	21,122	2,604	1,206	9	40	3,228	3	14,032
6	Chandigarh	13,012	4,130	1,090	2	70	44	-	7,676
7	Chhattisgarh	7,773	1,089	243	3	1	19	1	6,417
8	Dadra & Nagar Haveli	449	49	45	-	1	9	-	345
9	Daman and Diu	307	59	15	1	1	35	-	196
10	Delhi	281,442	47,838	28,119	96	703	1,872	16	202,798
11	Goa	7,487	1,459	441	-	11	666	-	4,910
12	Gujarat	83,583	15,157	10,836	12	577	2,659	6	54,336
13	Haryana	28,441	2,881	2,159	42	37	203	2	23,117
14	Himachal Pradesh	4,901	1,207	411	1	20	95	-	3,167
15	Jammu and Kashmir	4,176	627	975	-	15	68	1	2,490
16	Jharkhand	9,446	1,154	613	-	12	731	2	6,934
17	Karnataka	83,288	16,244	7,828	20	460	822	9	57,905
18	Kerala	39,236	10,694	2,201	55	299	170	5	25,812
19	Lakshadweep	12	-	-	-	-	-	-	12
20	Madhya Pradesh	30,732	7,713	1,326	4	66	122	2	21,499
21	Maharashtra	304,578	43,685	33,780	56	1,344	2,055	55	223,603
22	Manipur	426	154	17	-	-	36	1	218
23	Meghalaya	944	325	13	-	1	68	-	537
24	Mizoram	104	53	7	-	-	7	-	37
25	Nagaland	485	263	25	-	1	34	-	162
26	Odisha	19,165	5,600	567	3	62	196	-	12,737
27	Puducherry	2,817	1,165	227	-	8	3	-	1,414
28	Punjab	26,716	8,750	2,007	10	115	111	-	15,723
29	Rajasthan	47,203	8,200	1,385	13	76	2,107	3	35,419
30	Sikkim	-	-	-	-	-	-	-	-
31	Tamil Nadu	118,399	28,842	15,390	23	311	1,474	21	72,338
32	Telangana	80,716	7,627	17,169	3	225	719	15	54,958
33	Tripura	349	83	5	-	-	38	-	223
34	Uttar Pradesh	70,036	12,413	4,326	18	217	643	5	52,414
35	Uttarakhand	5,002	789	81	-	14	260	-	3,858
36	West Bengal	187,324	45,269	781	83	656	2,178	1	138,356
<b>Total</b>		<b>1,512,476</b>	<b>281,400</b>	<b>138,895</b>	<b>455</b>	<b>5,412</b>	<b>22,139</b>	<b>156</b>	<b>1,064,019</b>

**Note:**

1. AIPG (Active in Progress): A dormant company is allowed 21 days window period by the Ministry to complete its pending annual filings. During this period the status of company remains Active in Progress.
2. Sikkim is not covered under the Companies Act, 1956.

**Table 1.5: Economic Activity-wise Active Companies as on 30<sup>th</sup> November, 2015**  
(Authorized Capital in Rs. Crore)

Sl. No.	Economic Activity	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	25,192.00	17,774.63	2,866	32,977.28	<b>28,058</b>	<b>50,751.91</b>
II	Industry	329,302	788,094.10	25,615	1,722,733.36	<b>354,917</b>	<b>2,510,827.46</b>
1	Manufacturing	202,226	440,278.95	17,668	662,220.98	219,894	1,102,499.93
i	<i>Food stuffs</i>	25,310	45,687.70	2,495	33,570.34	27,805	79,258.04
ii	<i>Leather &amp; products thereof</i>	2,539	3,237.14	178	1,843.97	2,717	5,081.11
iii	<i>Machinery &amp; Equipments</i>	47,506	157,883.35	3,252	297,141.98	50,758	455,025.33
iv	<i>Metals &amp; Chemicals, and products thereof</i>	73,370	173,011.28	7,656	263,005.96	81,026	436,017.24
v	<i>Others</i>	9,584	13,239.31	474	10,245.46	10,058	23,484.77
vi	<i>Paper &amp; Paper products, Publishing, printing and reproduction of recorded media</i>	13,282	12,214.21	831	14,532.48	14,113	26,746.69
vii	<i>Textiles</i>	28,302	32,332.52	2,610	40,747.71	30,912	73,080.23
viii	<i>Wood Products</i>	2,333	2,673.45	172	1,133.08	2,505	3,806.52
2	Construction	103383	187,746.74	5,419	223,853.76	108,802	411,600.50
3	Electricity, Gas & Water companies	12,410	127,628.18	1,788	777,337.70	14,198	904,965.88
4	Mining & Quarrying	11283	32,440.22	740	59,320.93	12,023	91,761.15
III	<b>Services</b>	<b>622634</b>	<b>756,748.62</b>	<b>34,538</b>	<b>1,165,508.51</b>	<b>657,172</b>	<b>1,922,257.13</b>
1	Business Services	267,553	270,135.21	10,141	412,389.00	277,694	682,524.20
2	Trading	147736	148,123.68	6,317	110,583.49	154,053	258,707.17
3	Real Estate and Renting	72341	66,802.94	3,993	33,463.26	76,334	100,266.20
4	Community, personal & Social Services	62279	67,916.63	3,865	115,715.23	66,144	183,631.86
5	Finance	39,825.00	154,634.39	8,611	256,544.05	48,436	411,178.44
6	Transport, storage and Communications	32236	46,715.78	1,472	195,576.50	33,708	242,292.28
7	Insurance	664	2,420.00	139	41,236.99	803	43,656.99
IV	Others	21,826	33,931.97	2,046	168,682.67	23,872	202,614.63
	<b>Total</b>	<b>998,954</b>	<b>1,596,549.32</b>	<b>65,065</b>	<b>3,089,901.81</b>	<b>1,064,019</b>	<b>4,686,451.14</b>

Companies having invalid Economic Activity (NIC-2004) Code have been categorized as Others.

Sl. No.	Economic Activity	Up to 30.11.2015		During November, 2015	
		Number	Authorized Capital	Number	Authorized Capital
<b>I</b>	<b>Agriculture and Allied Activities</b>	73	261.10	<b>3</b>	<b>22.00</b>
<b>II</b>	<b>Industry</b>	<b>642</b>	<b>2,065.80</b>	<b>41</b>	<b>119.00</b>
1	<i>Manufacturing</i>	384	1,146.20	26	78.00
2	<i>Construction</i>	205	757.10	10	36.00
3	<i>Electricity, Gas &amp; Water companies</i>	26.00	99.50	4	4.00
4	<i>Mining &amp; Quarrying</i>	27.00	63.00	1	1.00
<b>III</b>	<b>Services</b>	<b>3,975</b>	<b>9,399.39</b>	<b>244</b>	<b>568.02</b>
1	<i>Business Services</i>	2,629	5,842.73	180	428.92
2	<i>Trading</i>	360	995.01	13	30.10
3	<i>Real Estate and Renting</i>	119	409.50	4	13.00
4	<i>Community, personal &amp; Social Services</i>	714	1,720.25	44	92.00
5	<i>Finance</i>	37	167.00	-	-
6	<i>Transport, storage and Communications</i>	116	264.90	3	4.00
<b>IV</b>	<b>Others</b>	<b>1</b>	<b>10.00</b>	<b>-</b>	<b>-</b>
<b>Total</b>		<b>4,691</b>	<b>11,736.29</b>	<b>288</b>	<b>709.02</b>

Month	Public Companies	Private Companies	Total Companies	LLP
January 2013	182	5,326	5,508	483
February 2013	243	6,229	6,472	337
March 2013	202	6,708	6,910	535
April 2013	383	8,643	9,026	666
May 2013	324	10,222	10,546	662
June 2013	260	7,804	8,064	565
July 2013	230	8,554	8,784	679
August 2013	171	7,010	7,181	531
September 2013	271	7,227	7,498	524
October 2013	175	6,410	6,585	586
November 2013	169	7,166	7,335	493
December 2013	204	7,740	7,944	722
January 2014	256	7,950	8,206	792
February 2014	213	7,300	7,513	865
March 2014	508	9,247	9,755	897
April 2014	27	738	765	562
May 2014	29	1,760	1,789	531
June 2014	89	4,712	4,801	825
July 2014	139	7,090	7,229	1,131
August 2014	130	6,546	6,676	1,171
September 2014	139	6,725	6,864	1,235
October 2014	89	4,194	4,283	963
November 2014	125	5,346	5,471	1,244
December 2014	150	6,296	6,446	1,399
January 2015	144	6,758	6,902	1,526
February 2015	129	6,009	6,138	1,761
March 2015	308	6,723	7,031	2,334
April 2015	156	5,896	6,052	1,666
May 2015	132	6,725	6,857	2,026
June 2015	148	7,052	7,200	2,276
July 2015	127	6,886	7,013	1,949
August 2015	129	6,769	6,898	1,836
September 2015	137	6,131	6,268	1,753
October 2015	119	6,688	6,807	1,233
November 2015	110	6,040	6,150	1,074

Sl. No.	Category	Government		Non-Government		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
<b>1</b>	<b>Company Limited by Shares</b>	<b>6</b>	<b>1,925.00</b>	<b>6,114</b>	<b>74,371.74</b>	<b>6,120</b>	<b>76,296.74</b>
i	OPC	-	-	288	709.02	288	709.02
ii	Private	-	-	5,726	62,474.82	5,726	62,474.82
iii	Public	6	1,925.00	100	11,187.90	106	13,112.90
<b>2</b>	<b>Company Limited by Guarantee</b>	<b>-</b>	<b>-</b>	<b>28</b>	<b>122.00</b>	<b>28</b>	<b>122.00</b>
i	Private	-	-	24	22.00	24	22.00
ii	Public	-	-	4	100.00	4	100.00
<b>3</b>	<b>Unlimited Company</b>	<b>-</b>	<b>-</b>	<b>2</b>	<b>2.00</b>	<b>2</b>	<b>2.00</b>
i	Private	-	-	2	2.00	2	2.00
ii	Public	-	-	-	-	-	-
<b>Total</b>		<b>6</b>	<b>1,925.00</b>	<b>6,144</b>	<b>74,495.74</b>	<b>6,150</b>	<b>76,420.74</b>

Sl. No.	Economic Activity	Government				Non-Government				Total	
		Private		Public		Private		Public		No.	Authorized Capital
		No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital		
<b>I</b>	<b>Agriculture and Allied Activities</b>	-	-	-	-	<b>228</b>	<b>4,010.60</b>	<b>5</b>	<b>108.00</b>	<b>233</b>	<b>4,118.60</b>
<b>II</b>	<b>Industry</b>	-	-	<b>3</b>	<b>1,010.00</b>	<b>1,220</b>	<b>19,171.45</b>	<b>26</b>	<b>6,960.00</b>	<b>1,249</b>	<b>27,141.45</b>
1	Manufacturing	-	-	1	1,000.00	724	11,668.85	15	6,596.00	740	19,264.85
i	Food stuffs	-	-	1	1,000.00	159	2,957.00	3	40.00	163	3,997.00
ii	Leather & products thereof	-	-	-	-	12	123.00	1	5.00	13	128.00
iii	Machinery & Equipments	-	-	-	-	166	2,236.00	4	25.00	170	2,261.00
iv	Metals & Chemicals, and products thereof	-	-	-	-	205	3,541.20	4	5,015.00	209	8,556.20
v	Paper & Paper products, Publishing, printing and reproduction of recorded media	-	-	-	-	61	622.00	1.00	1.00	62	623.00
vi	Textiles	-	-	-	-	72	1,567.05	2	1,510.00	74	3,077.05
vii	Wood Products	-	-	-	-	7	107.00	-	-	7	107.00
viii	Others	-	-	-	-	42	515.60	0	-	42	515.60
2	Construction	-	-	-	-	347	2,643.10	5	61.00	352	2,704.10
3	Electricity, Gas & Water Companies	-	-	2	10.00	117	4,338.50	5	203.00	124	4,551.50
4	Mining & Quarrying	-	-	-	-	32	521.00	1	100.00	33	621.00
<b>III</b>	<b>Services</b>	-	-	<b>3</b>	<b>915.00</b>	<b>4,592</b>	<b>40,025.79</b>	<b>73</b>	<b>4,219.90</b>	<b>4,668</b>	<b>45,160.69</b>
1	Business Services	-	-	3	915.00	3,110	21,703.34	21	1,619.00	3,134	24,237.34
2	Trading	-	-	-	-	573	5,104.00	8	62.00	581	5,166.00
3	Community, personal & Social Services	-	-	-	-	341	3,976.70	4	2.00	345	3,978.70
4	Real Estate and Renting	-	-	-	-	287	3,365.15	6	135.00	293	3,500.15
5	Transport, storage and Communications	-	-	-	-	186	1,461.10	1	5.00	187	1,466.10
6	Finance	-	-	-	-	92	4,315.50	33	2,396.90	125	6,712.40
7	Insurance	-	-	-	-	3	100.00	0	-	3	100.00
<b>Total</b>		<b>-</b>	<b>-</b>	<b>6</b>	<b>1,925.00</b>	<b>6,040</b>	<b>63,207.84</b>	<b>104</b>	<b>11,287.90</b>	<b>6,150</b>	<b>76,420.74</b>

**Table 4.3: State/UT-wise Registration of Companies during November, 2015**  
(Authorized Capital in Rs. Lakhs)

Sl. No	State/UT-Wise	Government				Non-Government				Total	
		Private		Public		Private		Public		No.	Authorized Capital
		No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital		
1	A & N Islands	-	-	-	-	1	10.00	-	-	1	10.00
2	Andhra Pradesh	-	-	-	-	166	1,862.50	-	-	166	1,862.50
3	Assam	-	-	-	-	16	553.00	-	-	16	553.00
4	Bihar	-	-	-	-	164	1,278.50	1	5.00	165	1,283.50
5	Chandigarh	-	-	-	-	41	151.15	-	-	41	151.15
6	Chhattisgarh	-	-	-	-	24	310.00	-	-	24	310.00
7	Dadra & Nagar Haveli	-	-	-	-	2	2.00	-	-	2	2.00
8	Delhi	-	-	3	510.00	957	12,781.69	16	205.00	976	13,496.69
9	Goa	-	-	-	-	14	28.00	-	-	14	28.00
10	Gujarat	-	-	-	-	239	4,192.12	4	20.00	243	4,212.12
11	Haryana	-	-	-	-	266	2,860.15	5	26.00	271	2,886.15
12	Himachal Pradesh	-	-	-	-	12	214.00	1	15.00	13	229.00
13	Jammu and Kashmir	-	-	-	-	14	115.00	-	-	14	115.00
14	Jharkhand	-	-	-	-	61	938.10	1	-	62	938.10
15	Karnataka	-	-	-	-	623	5,327.05	2	2.00	625	5,329.05
16	Kerala	-	-	-	-	180	2,918.71	10	125.90	190	3,044.61
17	Madhya Pradesh	-	-	-	-	105	698.00	-	-	105	698.00
18	Maharashtra	-	-	-	-	1,061	7,128.41	13	2,568.00	1,074	9,696.41
19	Manipur	-	-	-	-	2	25.00	-	-	2	25.00
20	Mizoram	-	-	-	-	2	10.00	-	-	2	10.00
21	Nagaland	-	-	-	-	2	20.00	-	-	2	20.00
22	Odisha	-	-	-	-	64	701.00	5	5,250.00	69	5,951.00
23	Puducherry	-	-	-	-	12	468.00	-	-	12	468.00
24	Punjab	-	-	-	-	64	200.30	3	11.00	67	211.30
25	Rajasthan	-	-	-	-	154	860.02	1	5.00	155	865.02
26	Tamil Nadu	-	-	-	-	427	5,726.49	7	1,681.00	434	7,407.49
27	Telangana	-	-	2	415.00	523	4,886.40	3	16.00	528	5,317.40
28	Uttar Pradesh	-	-	-	-	509	4,232.90	20	203.00	529	4,435.90
29	Uttarakhand	-	-	-	-	44	1,270.00	-	-	44	1,270.00
30	West Bengal	-	-	1	1,000.00	291	3,439.35	12	1,155.00	304	5,594.35
Grand Total		-	-	6	1,925.00	6,040	63,207.84	104	11,287.90	6,150	76,420.74

<b>Sl. No.</b>	<b>Obligation of Contribution Range</b>	<b>Number</b>	<b>Obligation of Contribution (in Rs Lakhs)</b>
1	Up to 1 lakh	32,608	25,530.78
2	Above 1 lakh to 5 lakh	7,815	24,238.59
3	Above 5 lakh to 10 lakh	3,187	29,171.29
4	Above 10 lakh to 25 lakh	2,011	37,359.77
5	Above 25 lakh to 50 lakh	1,302	52,275.11
6	Above 50 lakh to 1 crore	1,021	86,921.83
7	Above 1 crore to 2 crore	529	82,182.21
8	Above 2 crore to 5 crore	505	169,093.80
9	Above 5 crore to 10 crore	219	173,750.89
10	Above 10 crore to 25 crore	146	240,048.95
11	Above 25 crore to 100 crore	113	573,997.01
12	Above 100 crore	20	658,768.71
<b>Total</b>		<b>49,476</b>	<b>2,153,338.94</b>

<b>Sl. No.</b>	<b>Economic Activity</b>	<b>Number</b>	<b>Obligation of Contribution (in Rs Lakhs)</b>
<b>I</b>	<b>Agriculture and Allied Activities</b>	<b>934</b>	<b>27,284.13</b>
<b>II</b>	<b>Industry</b>	<b>11,288</b>	<b>736,300</b>
1	Manufacturing	5,346	228,179
i	Food stuffs	923	38,881
ii	Leather & products thereof	98	2,445
iii	Machinery & Equipments	987	32,437
iv	Metals & Chemicals, and products thereof	1,336	94,940
v	Paper & Paper products, Publishing, printing and reproduction of recorded media	502	14,910
vi	Textiles	889	25,150
vii	Wood Products	71	1,317
viii	Others	540	18,099
2	Construction	5,326	270,813
3	Electricity, Gas & Water Companies	291	227,871
4	Mining & Quarrying	325	9,437
<b>III</b>	<b>Services</b>	<b>37,236</b>	<b>1,384,759</b>
1	Business Services	19,429	483,680
2	Trading	5,831	300,085
3	Real Estate and Renting	5940	330291.019
4	Community, personal & Social Services	4,180	86,760
5	Finance	817	171,156
6	Transport, storage and Communications	1,020	12,403
7	Insurance	19	383
<b>IV</b>	<b>Others</b>	<b>18</b>	<b>4,996</b>
<b>Total</b>		<b>49,476</b>	<b>2,153,338.94</b>

**Note:** Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the Limited Liability Partnership.



<b>Table 5.3: Economic Activity wise LLPs Registered during November, 2015</b>			
<b>Sl. No.</b>	<b>Economic Activity</b>	<b>Number</b>	<b>Obligation of Contribution (in Rs Lakhs)</b>
<b>I</b>	<b>Agriculture and Allied Activities</b>	<b>17</b>	<b>322.50</b>
<b>II</b>	<b>Industry</b>	<b>221</b>	<b>14,626.05</b>
1	<i>Manufacturing</i>	116	13,089.16
i	<i>Food stuffs</i>	27	506.42
ii	<i>Machinery &amp; Equipments</i>	21	243.00
iii	<i>Metals &amp; Chemicals, and products thereof</i>	24	9,678.82
iv	<i>Paper &amp; Paper products, Publishing, printing and reproduction of recorded media</i>	12	230.20
v	<i>Textiles</i>	16	2,298.72
vi	<i>Wood Products</i>	2	9.50
vii	<i>Others</i>	14	122.50
2	<i>Construction</i>	85	1,169.89
3	<i>Electricity, Gas &amp; Water Companies</i>	7	27.50
4	<i>Mining &amp; Quarrying</i>	13	339.50
<b>III</b>	<b>Services</b>	<b>836</b>	<b>19,360.27</b>
1	<i>Business Services</i>	419	11,272.32
2	<i>Trading</i>	142	3,526.36
3	<i>Community, personal &amp; Social Services</i>	119	2,862.21
4	<i>Real Estate and Renting</i>	115	1,361.88
5	<i>Transport, storage and Communications</i>	24	191.55
6	<i>Finance</i>	16	135.95
7	<i>Insurance</i>	1	10.00
<b>Total</b>		<b>1,074</b>	<b>34,308.82</b>

**Note:** Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the Limited Liability Partnership.

**Table 6.1: State/UT wise Registration of OPC,LLP and Foreign Companies during November, 2015**

<b>Sl. No.</b>	<b>State/UT</b>	<b>OPC</b>	<b>LLP</b>	<b>Foreign Companies</b>
1	A&N Islands	-	-	-
2	Andhra Pradesh	9	10	-
3	Arunachal Pradesh	-	-	-
4	Assam	-	3	-
5	Bihar	10	-	-
6	Chandigarh	2	2	-
7	Chhattisgarh	1	1	-
8	Dadra & Nagar Haveli	-	-	-
9	Daman and Diu	-	-	-
10	Delhi	52	146	8
11	Goa	4	6	-
12	Gujarat	10	74	-
13	Haryana	14	28	1
14	Himachal Pradesh	1	1	-
15	Jammu and Kashmir	1	1	-
16	Jharkhand	4	-	-
17	Karnataka	39	117	-
18	Kerala	6	14	-
19	Lakshadweep	-	-	-
20	Madhya Pradesh	2	25	-
21	Maharashtra	39	338	3
22	Manipur	-	1	-
23	Meghalaya	-	-	-
24	Mizoram	-	-	-
25	Nagaland	-	-	-
26	Odisha	4	7	-
27	Puducherry	-	-	-
28	Punjab	5	7	-
29	Rajasthan	6	64	-
30	Sikkim	-	-	-
31	Tamil Nadu	12	44	-
32	Telangana	21	29	1
33	Tripura	-	-	-
34	Uttar Pradesh	29	65	-
35	Uttarakhand	5	-	-
36	West Bengal	12	91	-
<b>Total</b>		<b>288</b>	<b>1,074</b>	<b>13</b>

